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be provided after the opening of the Exchange.

At Pilibanga, there are 29 working connections from the 50 line existing exchange. There is a waiting list of 27, but owing to congestion of trunk traffic, it has not been possible to add more connections at Pilibanga without increasing the trunk outlets. A scheme has been sanctioned to increase the number of trunk lines from Pilibanga and also to increase the capacity of the exchange from 50 to 100, so that all the applicants on the waiting list are provided with telephones.

At Sadoul Town (Sadoulshahar), there is an Exchange and there is no waiting list of applicants to be provided with telephone connections.

पी० एल० 480 के श्रन्तर्गत खाद्यान्न का श्रायात

2212 श्रीविभूतिमिश्रः क्या खाद्य तथा कृषि मंती प्रहलनाने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकार गो० एल० 480 के अन्तर्गत गेहूं का आयात करने के लिये अमरीका के साथ तया करार करने वाली है; और

(ख) यदि हां, तो उसका परा व्य1रा क्या है?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मन्त्रालय में राज्य मन्त्री (श्री क्रेफा साहिब शिन्दे): (क) किलहाल इस सम्पन्ध में एक प्रस्ताव सरकार के विचाराधीन है।

(ख) नये करार हेतु अमेरिका-सरकार से प्रभी कोई औषवारिक नात-चीत प्रारस्म नहीं हुई है। प्रतः कोर्न्टवीरा उःलब्ध नहीं है।

Cooperative Sugar Mills

2213. SHRI S. A. AGADI: Will the Minister of FOOD AND AGRICUL-TURE be pleased to state:

(a) whether it is a fact that new Co-operative Sugar Mills are proposed to be started in the various States;

(b) if so, the number of proposals State-wise so far received and pending decisions for the licenses and the capacity of the proposed mills;

(c) whether any applications have been received from the Mysore State for establishing Sugar Mills in the Private Sector; and

(d) if so, the details thereof and the proposed locations?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICUL-TURE. COMMUNITY DEVELOP-MENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Applications for the establishment of new cooperative sugar mills from the various States are being considered.

(b) The required information is given below:

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Name of State	No. of pending application for new co- operative sugar mills	Annual sugar ns produ- tion capacity (lakh tonnes)
Madras Mysore Andhra Pradesh	4 3 3 1	0·72 0·65 0·48
Kerala		0.12
Uttar Pradesh Orissa	6	1.02
Guiarat	2 7	0.27
Maharashtra	14	1·32 2·64
Bihar	11	2.64
Harvana	Ĩ	0.24
Total	52	10.16

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(c) and (d). Yes, Sir. Seven applications have been received for the establishment of new sugar factories in the Private Sector (both Cooperative and Joint Stock Sectors) from the Mysore State. The details thereof are given in the statement laid on the Table of the House. [Placed in Library. See No. LT-15556[68].

Agricultural Development Grant to Punjab

2214. SHRI S. A. AGADI: Will the Minister of FOOD AND AGRICUL-TURE be pleased to state:

(a) whether it is a fact that Rs. 71 crores have been given to the Punjab State for agricultural development for this year and if so, the special purposes for which the amount is given;

(b) whether any similar development loans have been given to any other States in this year; and

(c) if so, the details with Statewise amounts?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD. AGRICUL-TURE. COMMUNITY DEVELOP-MENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) to (c). No Sir, No development loans have so far been given to any State for agricultural development in the current year. A total plan outlay of Rs. 203.67 crores has been approved for the execution of agricultural programmes in the various States during the current financial year. The Statewise and programme-wise distribution of this outlay is shown in the House, [Placed in Library. See No. LT-1557[68). In accordance with the existing procedure, Central assistance in the form of loan and grant is sanctioned to the States on the basis of their actual performance for the first three quarters and their anticipated performance for the last.

Short-term loan (Non-Plan) are also sanctioned to State Governments

for essential inputs like seeds, fertilisers and pesticides for agricultural development programmes. The amount of such loans sanctioned to different States is indicated in Statement II.

Written Answers

मोहिनी गुगर मिल्स (बिहार)

2215. श्री लखन लाल कपूर ः क्या खाद्य तथा कृषि मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या यह मच है कि बिहार के गयग जिले में वरिसालगंज मैं मोहिनी शूगर मिल्म के प्रतन्धकों ने पिछले ो वर्षों से कारखाना बन्द कर दियग है जिसके परिणाम-श्वरूप श्रमिक बेकार हो गये हैं तथा गन्ना उत्पादकों को कठिनाई हो गई है;

(ख) वया यह भी मच है कि वरिसालि-गंज के निकट 40 लाख एकड़ भूमि मैं गला उमाया है जिसका कारखाने के अन्द होने का कारण प्रयोग नहीं हो सकेगा; और

(ग) यदि हो, तो क्या गरकार का विचार प्रवन्ध कों को कारखाना चालू करने के लिए बाध्य करने का ग्रथवा उनके इन्कार करने पर कारखाना ग्रथने हाथ मैं लेने का है?

साध, कृषि, सामुदायिक विकास तवा सहकार मन्त्रालय में राज्य मन्त्री (श्री ग्रमा-साहिब किरिवे) : (क) मोहिनी गूगर मिल्स, वरिमालिगंज, जिसा गया ने केवल एक मौसम ग्रर्थात् 1967-68 में काम नहीं किया था।

(ख) अहार सरकार ने सूचित किया है कि गन्ने के ग्रन्तर्गत जो भूमि है, उसका ग्रामी तक ठीक-ठीक हिंसाव नहीं लगाया गया है लेकिन उक्त फैक्ट्री क्षेत्र में यह भामि 7—8 हजार एकड़ के ग्रास-पास हो सकती है। राज्य सरकार ने फैक्ट्री-क्षेत्र के उत्पादकों ढारा गत वर्ष जो गन्ना उगाया गया मा, उसे गराइ, गगर फैक्ट्री को भिजवा दिया